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O.A. No.421/2011

ORDER DATED 12th OF APRIL, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri D.K. Mohanty, Ld. Counsel appearing for the applicant and Sri U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents.

2. Today by filing Memo Sri Mohapatra, Ld. Sr. Standing Counsel submits that as per the orders of this Tribunal dated 05.07.2011 vide letter No.RE/CRC/2011(Dept'l) dated 19.10.2011 of Asst. Director (CRC), O/O-CPMG, BBSR the Respondents have considered the case of the applicant for appointment on compassionate ground by the CRC held on 10.11.2011.

3. In view of the above, there remains nothing more to be adjudicated in this O.A. Accordingly, this Original Application is disposed of.


MEMBER JUDL.


MEMBER ADMN.

K.B.